

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU**  
**(Chief Justice's Secretariat)**

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**ORDER**

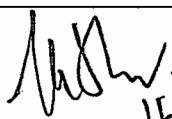
No: 2029 of 2024/PSy

Dated: 16-11-2024

In the interest of administration and the smooth functioning of the Courts, the following transfers and postings of PA-Cum-Sr. Scale Stenographers/Executive Assistants & Junior Scale Stenographers in the District Judiciary of Kashmir Division, are hereby Ordered:

**PA-CUM-SR. SCALE STENOGRAPHERS/EXECUTIVE ASSISTANTS (KASHMIR DIVISION):**

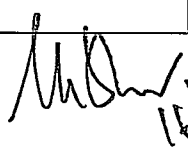
S.No	Employee Name/Designation	Present Place of Posting/ In the Court of	Transferred to the Court of
1)	Ms. Nusrat Rafee, Sr. Scale Stenographer	4 <sup>th</sup> Addl. District & Sessions Judge, Srinagar	Sr. Scale Stenographer in the Court of PD&SJ, Budgam vice Shri Syed Shabir Hussain Rizvi.
2)	Shri Syed Shabir Hussain Rizvi, PA cum Sr. Scale Stenographer	Pr. District & Sessions Judge, Budgam	Sr. Scale Stenographer in the Court of 4 <sup>th</sup> AD&SJ, Srinagar vice Ms Nusrat Rafee.
3)	Shri Mohammad Hanief Wani, PA cum Sr. Scale Stenographer	Pr. District & Sessions Judge, Baramulla	Executive Assistant in the Court of PD&SJ, Srinagar vice Shri Iftikhar Ahmad Shah.
4)	Shri Iftikhar Ahmad Shah, Executive Assistant	Pr. District & Sessions Judge, Srinagar	Sr. Scale Stenographer in the Court of AD&SJ, Sopore Vice Sh. Mushtaq Ahmad Khan. He will also attend the work of PA-Cum-Sr. Scale Steno in the Court for UAPA Cases, Baramulla at Sopore, in addition to his assigned work.
5)	Shri Mushtaq Ahmad Khan, Sr. Scale Stenographer	Addl. District & Sessions Judge, Sopore	PA-cum-Sr. Scale Stenographer in the Court of PD&SJ, Anantnag vice Shri Basharat Saleem Khan.
6)	Shri Basharat Saleem Khan, PA cum Sr. Scale Stenographer	Pr. District & Sessions Judge, Anantnag	PA-cum-Sr. Scale Stenographer in the Court of PD&SJ, Srinagar vice Danish Manzoor
7)	Shri Danish Manzoor, PA cum Sr. Scale Stenographer	Pr. District & Sessions Judge, Srinagar	Sr. Scale Stenographer in the Court of PD&SJ, Bandipora Vice Shabir Ahmad Shigan.
8)	Shri Shabir Ahmad Shigan, Sr. Scale Stenographer	Pr. District & Sessions Judge, Bandipora	Sr. Scale Stenographer in the Court of PD&SJ Baramulla Vice Sh. Mohd Hanief Wani.
9)	Shri Munib Gull, Sr. Scale Stenographer	Addl. District & Sessions Judge, Baramulla	Sr. Scale Stenographer in the Court of Special Judge (Anti-Corruption Cases), Srinagar Vice Zamrooda Taban
10)	Ms. Zamrooda Taban, Sr. Scale Stenographer	Special Judge (Anti- Corruption Cases), Srinagar	Sr. Scale Stenographer in the Fast Track Court, Budgam vice Ashaq Hussain Bhat.

  
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11)	Shri Khursheed Ahmad, Mir, Sr. Scale Stenographer	Pr. District & Sessions Judge, Ganderbal	Sr. Scale Stenographer in the Court of Additional District Judge, (Bank Cases), Srinagar Vice Abid Rashid.
12)	Shri Abid Rashid, Sr. Scale Stenographer	Additional District Judge, (Bank Cases), Srinagar	Sr. Scale Stenographer in the Court of AD&SJ, Handwara Vice Tariq Ahmad Raja.
13)	Shri Tariq Ahmad Raja, Sr. Scale Stenographer	Addl. District & Sessions Judge, Handwara	Sr. Scale Stenographer in the Court of AD&SJ, Baramulla vice Munib Gull. He will also attend the work of PA-Cum Senior Scale Steno in the Court for NDPS cases, Baramulla.
14)	Shri Sajad Hussain Sofi, Sr. Scale Stenographer	Addl. District & Sessions Judge, Anantnag	Sr. Scale Stenographer in the Family Court, Srinagar Vice Ms Samiya Kousar.
15)	Ms. Samiya Kousar, Sr. Scale Stenographer	Family Court, Srinagar	Sr. Scale Stenographer in the Court of Fast track Court PD&SJ Ganderbal Vice Khursheed Ahmad Mir.
16)	Shri Ashaq Hussain Bhat, Sr. Scale Stenographer	Fast Track Court Budgam	Sr. Scale Stenographer in the Court of AD&SJ, Anantnag vice Sajad Hussain Sofi
17)	Ms. Zakir Romysa, PA cum Sr. Scale Stenographer	Addl. District & Sessions Judge, Ganderbal	PA-cum-Sr. Scale Stenographer in the Court of Spl. Judge, Anti- Corruption (CBI Cases), Srinagar vice Ms. Rifat Rashid Naqash
18)	Ms. Rifat Rashid Naqash, PA cum Sr. Scale Stenographer	Spl. Judge(Anti- Corruption-CBI Cases), Srinagar	PA-cum-Sr. Scale Stenographer in the Court of AD&SJ, Ganderbal vice Ms. Zakir Romysa
19)	Shri Zahoor Ahmad Gojri, Sr. Scale Stenographer	Pr. District & Sessions Judge, Kupwara	Sr. Scale Stenographer in the Court of AD&SJ (TADA/POTA), Srinagar vice Sh. Mohd Syed Shah
20)	Shri Mohammad Syed Shah, Sr. Scale Stenographer	Addl. District & Sessions Judge, (TADA/POTA), Srinagar	PA-cum-Sr. Scale Stenographer in the Court of PD&SJ, Kupwara vice Sh. Zahoor Ahmad Gojri.
21)	Shri Abdul Rouf Naik, PA cum Sr. Scale Stenographer	PDSJ, Kulgam	PA-cum-Sr. Scale Stenographer in the Court of Spl. Judge (UAPA), Anantnag against the available vacancy. He will also attend the work of PA-cum-Sr. Scale Stenographer in the Court for NDPS Cases, Anantnag.

#### **JUNIOR SCALE STENOGRAPHERS (KASHMIR DIVISION):**

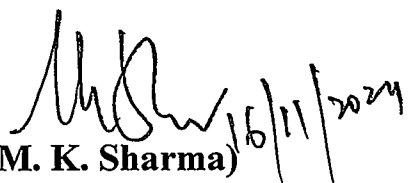
S.No	Employee Name	Present Place of Posting/ In the Court of	Transferred to the Court of
1)	Shri Mubashir Ahmad Malik, Junior Scale Stenographer	Special Mobile Magistrate (Sub Judge), Baramulla	Jr. Scale Stenographer in the Court of City Judge, Srinagar Vice Ms. Insha Maqabool Bhat.

  
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2)	Ms. Insha Maqabool Bhat, Junior Scale Stenographer	City Judge, Srinagar	Jr. Scale Stenographer in the Court of CJM, Budgam Vice Shakeel Ahmad Dar.
3)	Shri Shakeel Ahmad Dar, Junior Scale Stenographer	Chief Judicial Magistrate, Budgam	Jr. Scale Stenographer in the Court of Sub Judge, Uri vice Tanveer Hussain Malik.
4)	Shri Tanveer Hussain Malik, Junior Scale Stenographer	Sub Judge, Uri	Jr. Scale Stenographer in the Court of CJM Ganderbal Vice Mehraj Ud Din Bhat.
5)	Sh. Mehraj Ud Din Bhat, Junior Scale Stenographer	Chief Judicial Magistrate, Ganderbal	Jr. Scale Steno in the court of Spl. Mob. Mag. (Sub Judge), Baramulla Vice Mubashir Ahmad Malik
6)	Shri Villayat Hussain, Junior Scale Stenographer	Municipal Magistrate, Srinagar	Jr. Scale Stenographer in the Court of Sub Judge, Baramulla, Vice Shri Sajad Ahmad Tantray
7)	Shri Sajad Ahmad Tantray, Junior Scale Stenographer	Sub-Judge, Baramulla	Jr. Scale Stenographer in the Court of Municipal Magistrate Srinagar Vice Shri Villayat Hussain.
8)	Shri. Muzaffar Shafi Mir, Junior Scale Stenographer	Fast Track, Kupwara	Jr. Scale Stenographer in the Court of Sub Judge/ Spl. Mobile Magistrate (13th FC) Srinagar vice Ms. Aamina Gh. Nabi Sofi.
9)	Ms. Aamina Gh. Nabi Sofi, Junior Scale Stenographer	Sub Judge/ Special Mobile Magistrate (13th FC ), Srinagar	Jr. Scale Stenographer in the Court of Spl. Mob. Mag. (Sub Judge), Budgam vice Sajad Hussain Khan.
10)	Shri Sajad Hussain Khan, Junior Scale Stenographer	Special Mob. Magistrate (Sub Judge), Budgam	Transferred & Kept at the disposal of PD&SJ Kupwara for further posting.
12)	Sh Tareq Ahmad Bhat, Junior Scale Stenographer	Chief Judicial Magistrate, Anantnag	Jr. Scale Stenographer in the Fast Track Court, Kulgam Vice Shri Javid Ahmad Mir.
13)	Shri Javid Ahmad Mir, Junior Scale Stenographer	Fast Track Court, Kulgam	Jr. Scale Stenographer in the Court of CJM, Anantnag Vice Tareq Ahmad Bhat.
14)	Sh. Abdul Majid Dar, Junior Scale Stenographer	Chief Judicial Magistrate, Shopian	Jr. Scale Stenographer in the Court of Special Judge (POCSO Cases), Srinagar Vice Tanveer Ahmad Dar
15)	Sh Tanveer Ahmad Dar, Junior Scale Stenographer	Special Judge (POCSO Cases), Srinagar	Jr. Scale Stenographer in the Court of CJM, Shopian Vice Sh Abdul Majid Dar.

**Note:** All the presiding Officers Shall ensure that the transferees are relieved within 15 days from the date of issuance of this order. Concerned Principal District & Sessions Judges shall personally monitor the implementation of the order and report compliance.

By Order of Hon'ble the Chief Justice.

  
(M. K. Sharma) 16/11/2024

Principal Secretary to  
Hon'ble the Chief Justice.

No:- 1625-1633/PSy-547

Dated:- 16.11.2024

**Copy to the:-**

1. Registrar General, High Court of J&K and Ladakh.
2. Registrar Vigilance, High Court of J&K and Ladakh.
3. Registrar Rules, High Court of J&K and Ladakh.  
..... for information.
4. Pr. District & Sessions Judge, Srinagar, Ganderbal, Kupwara, Kulgam, Anantnag, Baramulla, Bandipora, Pulwama, Budgam and Shopian.
5. All the Presiding Officers of the respective Courts mentioned in the above order.  
..... for information & necessary compliance.
6. CPC, e-Court, High Court of J&K, Jammu for uploading the same on the High Court website.
7. Director Finance, High Court of J&K and Ladakh for information.
8. Chief Librarian, High Court Wing, Jammu / Srinagar.
9. Order file.

  
Principal Secretary to  
Hon'ble the Chief Justice